

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

6. Company Application/111/2024 in TP/31(MB)2014

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SMT. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

**NAME OF THE PARTIES:- Kalicharan Makhijani Vs. Suraj T
Nanda**
IN THE MATTER OF
**Suraj T Nanda Vs. Allwyn Colours And
Construction Pvt Ltd**

**Section: Rule 11 of NCLT Sec 425 Sec. 242(4), Sec. 97(1) of
Companies Act, 2013**

ORDER

Company Application 111 of 2024:- Ld. Counsel, Dr. S.K Jain
appeared for the Applicant through VC. None present on behalf of the
Respondent. **Registry is directed** to issue notice to the Respondent i.e.
Mr. Suraj T Nanda and M/s Allwyn Colour & Construction Pvt. Ltd.
intimating the next date of hearing and file track consignment report at
least two days before the next date of hearing. In addition to Court
Notice, Applicant is also directed to issue notice to the above said
Respondents intimating the next date of hearing by all possible means
(i.e. Speed Post, Email, etc.) and file affidavit of service enclosing
therewith the notice and proof of service of notice, at least two days
before the next date of hearing. List this matter on **03.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

LAKSHMI GURUNG
Member (Judicial)